

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: I.C.S.A. (INDIA) LIMITED Date of Commencement of Liquidation: 18-08-2020; List of Stakeholders as on Date: 25-02-2022; Name of IP: Mr. Nethi Mallikarjuna Setty; Process Number: 1; Last 5 digit of registration number: 11958

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	1551572	0	1551572				NA
3	Secured financial creditors	7	31699333128	7	31672137136		27195992		Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	22	15810506114	22	15810454384		51730		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		29	47511390814	29	47484143092	0	27247722	0	